

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

COMP.APPL/793(CH)2019
COMP.APPL/289(CH)2020
COMP.APPL/177(CH)2019
And
CP No. 42/Chd/Pb/2019

IN THE MATTER OF

Shri Kulwant Singh Kalsi & Ors.

...

Petitioner

Versus

**Kalsi Electricals Pvt. Ltd. &
Ors.**

...

Respondent

Under Section: 241, 242, 244, CA 2013
Rule: 11, NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Sd/-

Court Officer